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## Notice

By virtue of an affidavit sworn before **Executive Magistrate BALLIGUDA** on Dated **30th April 2024**, I, **Mrs. PUSPANJALI PRADHAN**, Address **AT-BALLIGUDA, NUASAH, PO/PS-BALLIGUDA, DIST-KANDHAMAL** have changed my **Daughter's** name from **“SHRADHA SUMAN PRADHAN”** to **“MAMA PRADHAN”**. Henceforth, **She** shall be known as **“MAMA PRADHAN”** for all purposes.

**PUSPANJALI  
PRADHAN**